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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 48/59/NCLT/AHM/2018**

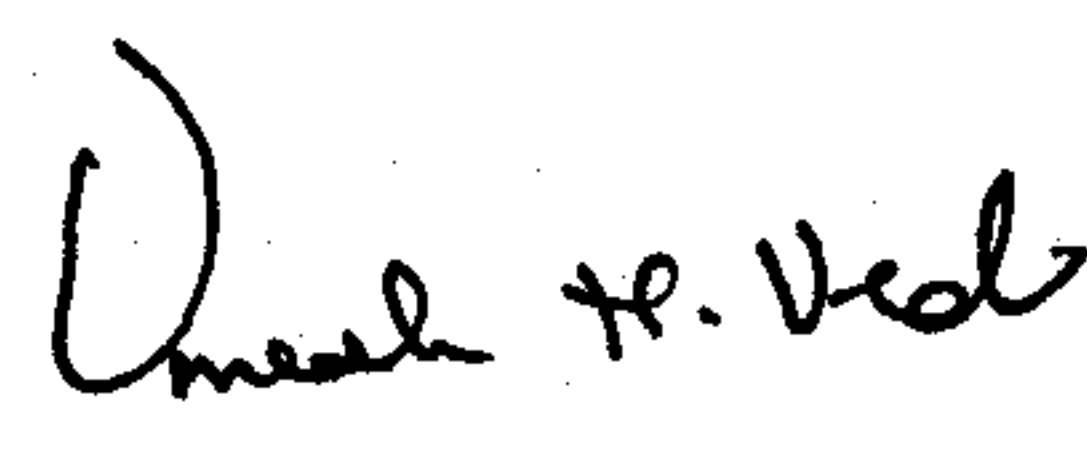
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018**

Name of the Company: Shree Autotech Forge Pvt Ltd.  
V/s.  
Registrar of Companies, Gujarat.

Section of the Companies Act: Section 59 of the Insolvency and Bankruptcy  
Code r/w regulation 38 of Voluntary  
Liquidation Regulations 2017

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1.	UMESH VED	PLS/IP	Applicant - Liquidator	
2.				

**ORDER**

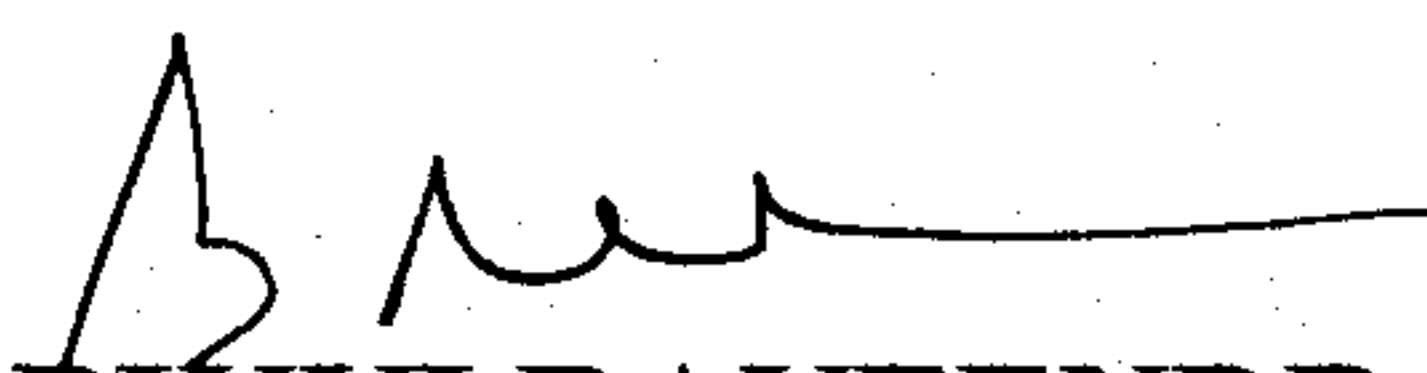
Learned PCS Mr. Umesh Ved present for Petitioner. None present for ROC.

Matter suo moto reopened.

List the matter for further hearing on 26.02.2018.



**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of February, 2018.